*

CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. 290/93

Monday, this the 19th day of September, 1994

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR. P. V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

- 1. Y. Ammini Ex-Casual Labourer Kallukuzhiyil Thazhathethil Ponakam, Mavelikkara
- 2. K.P. Thankamma
 Ex- Casual Labour
 Kallu Kuzhil Parambil
 Kallumala, Mavelikkara
- 3. K. Thankamma,
 Ex-Casual Labour
 Chittoor Vadakkathil
 Eretha South F.O.,
 Chettikulangara, Mavelikkara
- 4. P. Ponnamma
 Ex-Casual Labour,
 Kallukuzhi Vadakethil
 Ponakam, Mavelikkara
- 5. K. Sarada.
 Ex-Casual Labour
 Njayappallil Kizhakkethil
 Erezha South
 Thettikulangara P.O.
- 6. T. Kunjukunjamma
 Ex Casual Labour
 Harijan Colony,
 Block No.16 Umbernal
 Mavelikkara
- 7. C. Janaki
 Ex Casual Labour
 Muttathu muri P.O., Mavelikkara
- 8. C. Narayani,
 Ex-Casual Labour
 Thundiyath Kizhakkethil
 Palliarimangalam
 Olaketti Ambalam, Mavelikkara

Applicants

By Advocate Mr. T.C. Govinda Swamy

VS .

- 1. The Union of India through The General Manager Southern Railway Madras-3
- 2. The Divisional Personnel Officer Southern Railway, Trivandrum-14

Respondenț

By Advocate Mr. Thomas Mathew Nellimoottil

ORDER

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

we find that applicants have been continuing in service by reason of an interim order made by a Bench of this Tribunal on 9.3.93. The only direction that need be issued now, is one to consider A-4 representation on merits and pass orders thereon. We direct second respondent to consider A-4 representation, examine the facts in detail and pass appropriate orders within four months from today. Till such orders are passed, the interim order will remain in force. With this direction, we dispose of the application.

2. Applicants if so advised, may supplement their representations within ten days from today. In case the decision is likely to affect ober employees, they will also be heard before final orders are made. No costs.

Dated the 19th September, 1994.

P.V. VENKATAKRISHNAN ADMINISTRATIVE MEMBER

CHETTUR SANKARAN NAIR (J) VICE CHAIRMAN

Kmn 19994

LIST OF ANNEXURES

1. Annexure A-4 - A true copy of Representation dated 4.6.92

.